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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCA(HC)/129/CAA/2017
NAME OF THE PETITIONER(S) : TRIMEX INDUSTRIES PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 391/394

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

i) ~~SHANKAR NARAYANAN~~ COUNSEL FOR RESPONDENT
FOR R&P PARTNERS

① ABISHEK RAMAN COUNSEL FOR THE
FOR HARISHANKAR MANI APPLICANT COMPANY
(96866 03576)

Abhishek Raman

R. S.

ORDER

Counsel for the Petitioner present and submitted that the unsecured creditors have given their consent on plain papers in relation ^{to} the Transferee company. The Counsel for the Petitioner is directed to obtain Affidavits as per Section 230 (9) of the Companies Act, 2013 for passing appropriate orders. Registry is directed to place connected CPs with this Application. Put up on 31.8.2017.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
HV

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)